## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

## ORDER

NO: 1526 DATED: 19/3/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

Rs. In lacs

|  |   |   |   |              | Rs. In lacs  |                                  |  |   |   |  |
|--|---|---|---|--------------|--------------|----------------------------------|--|---|---|--|
| Name of the Court                                  | 001<br>Salary   | 002-<br>T.E   | 006-<br>Tele<br>phone   | 007<br>O.E.  | 009<br>RRT   | 014-<br>POL                      | Elect.<br>Charges.                           | Material and supplies.  | Maintt. &<br>Repairs.   |  |
| Pr. D&S Judge,<br>Jammu.                           |   |   |   |              |              |                                  | 25.27  |   |   |  |
| Pr. D&S Judge,<br>Srinagar.                        |   |   |   |              | 2.90         |                                  | 5.74   |   |   |  |
| Pr. D&S Judge,<br>Kathua.                          |   |   |   |              |              |                                  | 0.60   |   |   |  |
| Pr. D&S Judge,<br>Budgam.                          |   |   | 1.50  | 1.20         |              |                                  |  |   |   |  |
| 2 <sup>nd</sup> . Ad. D&S Judge,<br>Jammu.         |   |   |   |              |              |                                  | 0.05   |   |   |  |
| Addl. D&S Judge,<br>Doda.                          |   |   |   |              |              |                                  | 0.20   | 0.15  |   |  |
| Addl.Distt. Judge<br>(Anti-corruption)<br>Srinagar |   | 0.05  |   |              |              |                                  |  |   |   |  |
|  |   | 0.10  |   | 0.20         | 1            | 0.20                             | 1.25   |   |   |  |
| <del>                                     </del>   |   |   |   | 0.15         | 1.           | 0.15                             |  |   | 0.25  |  |
| C.J.M. Ramban.                                     |   |   |   | 0.10         | ·            |                                  |  |   |   |  |
| Railway Mag.<br>Jammu.                             |   |   |   |              |              | 0.20                             |  |   |   |  |
| Spl. Mob. Mag.<br>Budgam.                          | 2.00  |   |   |              |              |                                  |  |   |   |  |
| Munsiff, Mahore.                                   | 2.00  |   |   |              |              |                                  |  |   |   |  |
| Munsiff, Billawar.                                 | 3.50  |   |   |              |              |                                  |  |   |   |  |
| Distt. Mob. Mag.(Tr)<br>Kathua.                    |   |   |   |              |              | 0.20                             | •••  |   |   |  |
| Ist. Addl. Munsiff<br>(Forest) Jammu.              | 1.00  |   |   |              |              |                                  |  |   |   |  |
| Tehsildar,<br>Thanamandi.                          | 2.00  |   |   |              |              |                                  |  | _ <b></b>   |   |  |
| Tehsildar, Srinagar.                               | 0.60  |   |   |              |              |                                  |  |   |   |  |
|  | Pr. D&S Judge, Jammu. Pr. D&S Judge, Srinagar. Pr. D&S Judge, Kathua. Pr. D&S Judge, Budgam.  2nd. Ad. D&S Judge, Jammu. Addl. D&S Judge, Doda. Addl.Distt. Judge (Anti-corruption) Srinagar C.J.M. Shopian. C.J.M. Bandipora. C.J.M. Ramban. Railway Mag. Jammu. Spl. Mob. Mag. Budgam. Munsiff, Mahore. Munsiff, Billawar. Distt. Mob. Mag.(Tr) Kathua. Ist. Addl. Munsiff (Forest) Jammu. Tehsildar, Thanamandi. | Pr. D&S Judge, Jammu. Pr. D&S Judge, Srinagar. Pr. D&S Judge, Kathua. Pr. D&S Judge, Budgam.  2nd. Ad. D&S Judge, Jammu. Addl. D&S Judge, Doda. Addl.Distt. Judge (Anti-corruption) Srinagar C.J.M. Shopian. C.J.M. Bandipora. C.J.M. Ramban. Railway Mag. Jammu. Spl. Mob. Mag. Budgam. Munsiff, Mahore. Munsiff, Billawar. Distt. Mob. Mag.(Tr) Kathua. Ist. Addl. Munsiff (Forest) Jammu. Tehsildar, Thanamandi. | Pr. D&S Judge, Jammu. Pr. D&S Judge, Srinagar. Pr. D&S Judge, Kathua. Pr. D&S Judge, Budgam.  2nd. Ad. D&S Judge, Jammu.  Addl. D&S Judge, Jammu.  Addl. D&S Judge, CAnti-corruption) Srinagar  C.J.M. Shopian.  C.J.M. Shopian.  C.J.M. Ramban.  Railway Mag. Jammu.  Spl. Mob. Mag. Budgam.  Munsiff, Mahore. Munsiff, Billawar. Distt. Mob. Mag.(Tr) Kathua.  Ist. Addl. Munsiff (Forest) Jammu.  Tehsildar, Thanamandi. | Salary   T.E | Salary   T.E | Salary   T.E   Tele   D.E.   RRT | Salary   T.E   Tele phone   D.E.   RRT   POL | Name of the Court   Salary   T.E   Tele   O.E.   D.E.   D.E. | Name of the Court   Salary   T.E   Tele   Do.E.   RRT   POL   Charges.   Material and supplies. |  |

By Order.

(Ram Singh) 19
Deputy Registrar (Agetts)

No: 59801-28/AC

Dated: 19/3/2019

Copy forwarded to the:-

1-4 Pr. D&S Judge, Jammu/ Srinagar/Kathua/Budgam.

5. Addl. D&S Judge, Doda.

6. Addl. Distt. Judge (Anti-corruption), Srinagar.

7. 2<sup>nd</sup>. Addl. D&S Judge, Jammu

8-10. C.J.M. Shopian/Bandipora/Ramban.

11. Railway Magistrate, Jammu.

12. Special Mob. Mägistrate, Budgam.

13-14. Munsiff, Mahore/Billawar.

15. Distt. Mob. Mag. (Tr), Kathua.

- 16. Ist. Addl. Munsiff (Forest) Jamina.
- 17. Tehsildar, Thanamandi.
- 18. Tehsildar (South) Srinagar.
- 19. Try. Officer, Saddar Try. Srinager:
- 20. Treasury Officer, Sub Try. Disti-Court complex, Janipur, Jammu,
- 21-29 Treasury Officer, Kathua/Budgam/Doda/Shoplan/Bandipora/ Ramban/Mahore/ Billawar/Thanamandi.

..... For inf. and necessary action.

30. Order Book.

Deputy Registrar (Acctts)

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